

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.406
IB/691/ND/2023

IN THE MATTER OF:

Jampana Construction Private Limited	...	Applicant
Versus		
Nbcc (INDIA) Limited	...	Respondent

Under Section 9 of (IBC)

Order delivered on 31.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Shilpi Chowdhary, Adv. Shriraja S
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the Applicant is present. Learned Counsel for the Respondent is present and seeks some time to file reply. Ten days' time is granted. List the matter on **03.07.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)